

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

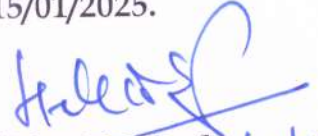
CONSTITUTION OF KOLKATA BENCHES FROM 13/01/2025 TO 16/01/2025

[17/01/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"B" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 AM)
"Patna" (SMC) Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after "B" Bench)
"Patna" Division Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after "B" Bench)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 AM)
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after "C" Bench)
"A" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 AM)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after "A" Bench) ["Guwahati" Bench function only on 16/01/2025]

Note : 1. "SMC" Bench will stands CANCELLED during the week.

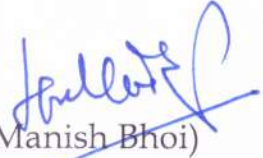
2. "Guwahati" Bench will not function from 13/01/2025 to 15/01/2025.


[Manish Bhoi]
Assistant Registrar

08/01/2025

-: NOTICE :-

It is hereby informed to all stakeholders that due to unavailability of the Hon'ble Judicial Member Shri Sanjay Garg, **"B" Bench,** **"Patna(Division)" Bench & "Patna(SMC)" Bench** will not function on 13/01/2025 & 14/01/2025. This is issued with the approval of the Hon'ble Vice-President (KZ).


(Manish Bhoi)
Assistant Registrar

Copy to :

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7. ITAT, Patna


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 13-JANUARY-2025 (MONDAY)**

A

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING :- GNG-ECRB-ZSA TIME :- 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 992/KOL/2024	2014-2015	[A] JERMEL'S ACCADEMY	
2	ITA 993/KOL/2024	2015-2016	[A] JERMEL'S ACCADEMY	
3	ITA 994/KOL/2024	2017-2018	[A] JERMEL'S ACCADEMY	
4	ITA 1716/KOL/2024	2012-2013	[A] ADIDARSHAN TRADEWING PRIVATE LIMITED	
5	ITA 1843/KOL/2024	2014-15	[D] RAMESWARPUR COLD STORAGE PVT. LTD.	
6	CO 39/KOL/2024	2014-15	[A] RAMESWARPUR COLD STORAGE PVT. LTD.	
7	ITA 1897/KOL/2024	2021-22	[A] ADITYA SOMANI	
8	ITA 1945/KOL/2024	2016-2017	[A] HIREL V SAYANI	
9	ITA 1979/KOL/2024	2018-19	[D] DIACH CHEMICALS PIGMENTS PRIVATE LIMITED	
10	ITA 2275/KOL/2024	2021-2022	[A] B.S. SPONGE PRIVATE LIMITED	
11	ITA 2276/KOL/2024	2012-2013	[A] PRIMEROSE TRADERS PVT. LTD.	
12	ITA 2279/KOL/2024	2013-2014	[D] ANOTHER VINIMAY PRIVATE LIMITED	


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09-Jan-2025

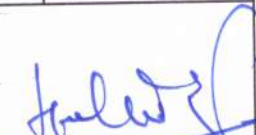
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 14-JANUARY-2025 (TUESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING :- GNG-ECRB-ZSA TIME :- 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 139/KOL/2024	2013-2014	[A] PUSHKAR TRADELINK PVT. LTD.	
2	IT(SS)A 140/KOL/2024	2014-2015	[A] PUSHKAR TRADELINK PVT. LTD.	
3	ITA 68/KOL/2024	2014-15	[A] RAINA VYAPAAR PRIVATE LIMITED	
4	ITA 392/KOL/2024	2013-14	[A] ASHISH BERIWALA AND OTHERS HUF	
5	ITA 951/KOL/2024	2012-2013	[A] DEERGOLD COMMOSALE PVT. LTD.	
6	ITA 1013/KOL/2024	2013-14	[A] MANGALAM DEALMARK PRIVATE LIMITED	
7	ITA 1227/KOL/2024	2012-13	[D] MULTIPLE CONCRETE PVT LTD	
8	ITA 1406/KOL/2024	2017-2018	[A] AJAY KUMAR CHIRIPAL	
9	ITA 1722/KOL/2024	2008-2009	[A] BARDHAMAN DISHARI SHRAMIK O JANAALYAN SAMABAY SAMITY LIMITED	
10	ITA 2287/KOL/2024	2018-2019	[A] THE JUTE CORPORATION OF INDIA LIMITED CONTRIBUTORY PROVIDENT FUND	
11	ITA 2298/KOL/2024	2018-19	[D] NIRMALA SHARMA	
12	ITA 2304/KOL/2024	2013-2014	[A] SHAKTIPADA BHATTACHARJEE TECHNICAL INSTITUTE	
13	ITA 2307/KOL/2024	2017-2018	[A] DR. LAXMI AGARWAL	
14	ITA 2227/KOL/2024	2018-2019	[A] NIRMALA SHARMA	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 15-JANUARY-2025 (WEDNESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING :- GNG-ECRB-ZSA TIME :- 10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 182/KOL/2024	2017-2018	[A] GANESH MAHATO	
2	ITA 1083/KOL/2024	2014-2015	[A] M/S. ANNAPURNA PROPERTIES	
3	ITA 1168/KOL/2024	2022-23	[D] SARASWATI DEVI EDUCATIONAL WELFARE TRUST	
4	ITA 1319/KOL/2024	2012-2013	[A] WEXFORD SALES PVT LTD	
5	ITA 1429/KOL/2024	2017-18	[D] SWAPAN KUMAR DEY	
6	ITA 1574/KOL/2024	2016-2017	[A] ORIENTAL RELAYS LLP (SUCCESSOR TO ORIENTAL RELAYS PVT. LTD.)	
7	ITA 1746/KOL/2024	2017-2018	[A] CHANDAN PRADHAN	
8	ITA 2310/KOL/2024	2013	[D] VICTOR TRADELINK PRIVATE LIMITED	
9	ITA 2313/KOL/2024	2017-18	[A] MANJIRA BANERJEE	
10	ITA 2317/KOL/2024	2013-2014	[A] RUDRAMUKHI VINTRADE LTD.	
11	ITA 2323/KOL/2024	2014-15	[A] M/S. KOTHARI METALS LTD	


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09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF A BENCH FOR 16-JANUARY-2025 (THURSDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING :- GNG-ECRB-ZSA TIME :- 10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 90/KOL/2024	2014-15	[A] DHANVIRDHI FINANCIALS CONSULTANTS PRIVATE LIMITED	
2	ITA 292/KOL/2024	2014-15	[D] DHANVIRDHI FINANCIAL CONSULTANTS PRIVATE LIMITED	
3	ITA 561/KOL/2024	2017-18	[A] P.C. DEY AND SON DISTRIBUTORS PRIVATE LIMITED	
4	ITA 1726/KOL/2024	2013-2014	[A] NIRMAL KUNJ SALES LTD.	
5	ITA 2329/KOL/2024	2016-2017	[A] DHARMARAJ RICE MILL	
6	ITA 2332/KOL/2024	2018-2019	[A] INDRANIDEVI INSTITUTE OF EDUCATION	
7	ITA 2335/KOL/2024	2020-21	[A] SAMMILANI TEACHERS TRAINING COLLEGE	
8	ITA 1579/KOL/2024	2012-2013	[A] UNIQUE FINANCE & SECURITIES PVT. LTD.	
9	ITA 1872/KOL/2024	2014-2015	[A] UCO BANK	


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09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 1

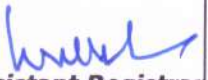
GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 47/KOL/2024	2010-11	[A] M/S MAJESTIC SALES PROMOTION PVT. LTD.	
2	ITA 48/KOL/2024	2011-12	[A] M/S MAJESTIC SALES PROMOTION PVT. LTD.	
3	ITA 334/KOL/2024	2015-16	[D] GAJRAJ STEEL MERCHANTS PRIVATE LIMITED	
4	ITA 591/KOL/2024	2015-16	[A] SHANKAR AGARWAL.	
5	ITA 1092/KOL/2024	2012-13	[D] CHAMPION DEALTRADE PRIVATE LIMITED	
6	ITA 1303/KOL/2024	2012-2013	[A] JOYGURU COMMOTRADE PVT. LTD.	
7	ITA 2078/KOL/2024	2017-2018	[A] BHAGAWAN RAM SHARMA	
8	ITA 2079/KOL/2024	2017-2018	[A] BHAGAWAN RAM SHARMA	
9	ITA 2080/KOL/2024	2017-2018	[A] BHAGAWAN RAM SHARMA	
10	ITA 2086/KOL/2024	2017-2018	[A] SAMAR PRAMANICK	
11	ITA 2089/KOL/2024	2016-2017	[A] JIWAN ABASAN PVT. LTD.	
12	ITA 2308/KOL/2024	2015	[D] APS ENERGY PRIVATE LIMITED	
13	ITA 2311/KOL/2024	2019	[D] ESKAG PHARMA PVT. LTD.	
14	ITA 2314/KOL/2024	2017-18	[A] ALLBRIGHT ELECTRICALS PVT. LTD	
15	ITA 2321/KOL/2024	2010-11	[A] SWADESHI DEALER PVT.LTD.	
16	ITA 2324/KOL/2024	2013-14	[D] LIBERAL VINCOM PVT. LTD.	
17	ITA 2325/KOL/2024	2015-16	[D] LIBERAL VINCOM PVT. LTD.	
18	ITA 2326/KOL/2024	2016-17	[D] LIBERAL VINCOM PRIVATE LIMITED	
19	ITA 2327/KOL/2024	2017-18	[D] LIBERAL VINCOM PRIVATE LIMITED	
20	ITA 2333/KOL/2024	2014-15	[D] LIBERAL VINCOM PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 16-JANUARY-2025 (THURSDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 1****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 141/KOL/2024	2016-17	[A] BINA DEVI JAIN	
2	ITA 337/KOL/2024	2012-13	[D] GREENVALLEY DEALERS PRIVATE LIMITED	
3	ITA 457/KOL/2024	2014-15	[A] MAHENDRA KUMAR SARAOGI	
4	ITA 692/KOL/2024	2013-14	[A] SHARAD KUMAR SINGH	
5	ITA 842/KOL/2024	2008-09	[D] ARTHODOCK VINIMAY PRIVATE LIMITED	
6	ITA 1008/KOL/2024	2014-15	[D] CITY ALLOYS PRIVATE LIMITED	
7	ITA 1027/KOL/2024	2020-2021	[A] M/S. INLAND TEEVRA PVT. LTD.	
8	ITA 1072/KOL/2024	2013-14	[D] DHANLAXMI TIE-UP PRIVATE LIMITED	
9	CO 34/KOL/2024	2013-14	[A] DHANLAXMI TIE UP PRIVATE LIMITED	
10	ITA 1472/KOL/2024	2021-2022	[A] M/S. SAMRIDDH WIRE PRODUCTS PVT. LTD.	
11	ITA 1668/KOL/2024	2019-2020	[A] ASANSOL DIVISION LICI EMPLOYEES COOP MULTIPURPOSE SOCIETY LIMITED	
12	ITA 2330/KOL/2024	2017-2018	[A] RANJAN LAHA	
13	ITA 2339/KOL/2024	2018-19	[A] SATYENDRANATH BOSE EDUCATIONAL & SOCIAL WELFARE TRUST	
14	ITA 2342/KOL/2024	2008-09	[A] LOVELOY COMMODITIES PRIVATE LIMITED	


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09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 13-JANUARY-2025 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 103/KOL/2024	2015-2016	[A] NITIN KUMAR SARAIYA	
2	ITA 227/KOL/2021	2016-17	[A] M/S. CERATIZIT INDIA PRIVATE LIMITED	
3	ITA 113/KOL/2022	2017-18	[A] M/S CERATIZIT INDIA PRIVATE LIMITED	
4	ITA 567/KOL/2024	2012-13	[A] VALAKA ENGINEERING PVT. LTD.	
5	ITA 1756/KOL/2024	2017-2018	[A] NIPEN KUMAR PODDAR	
6	ITA 1763/KOL/2024	2017-2018	[A] PAWAN KUMAR GOYAL	
7	ITA 1764/KOL/2024	2018-2019	[A] PAWAN KUMAR GOYAL	
8	ITA 2152/KOL/2024	2018-2019	[A] URBAN INFRAPROJECTS PVT. LTD.	
9	ITA 2156/KOL/2024	2017-2018	[A] SAPPHIRE DEALMARK PVT. LTD.	
10	ITA 1331/KOL/2023	2012-13	[A] SAANVI DEVELOPERS & REALTORS PRIVATE LIMITED.	
11	ITA 1034/KOL/2024	2012-2013	[A] SAANVI DEVELOPERS & REALTORS PVT. LTD., KOLKATA	

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09-Jan-2025**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 14-JANUARY-2025 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 266/KOL/2024	2014-15	[A] LATE SH. KANHAIYA LAL BOTHRA	
2	ITA 1616/KOL/2024	2011-12	[D] WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
3	ITA 1617/KOL/2024	2012-13	[D] WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
4	ITA 1618/KOL/2024	2013-14	[D] WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
5	ITA 1619/KOL/2024	2014-15	[D] WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	
6	ITA 1632/KOL/2024	2013-14	[A] ANTPARA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
7	ITA 1633/KOL/2024	2014-15	[A] ANTPARA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
8	ITA 2053/KOL/2024	2020-2021	[A] ANTPARA SAMABAY KRISHI UNAYAN SAMITY LIMITED	
9	ITA 1634/KOL/2024	2017-18	[A] ANTPARA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
10	ITA 1635/KOL/2024	2018-19	[A] ANTPARA SAMABAY KRISHI UNAYAN SAMITY LIMITED	
11	ITA 1752/KOL/2024	2012-2013	[A] ESCEE TRADERS PVT. LTD. (FORMERLY KNOWN AS SATKRITI PROPERTIES PVT. LTD.)	
12	ITA 2160/KOL/2024	2013-14	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
13	ITA 2161/KOL/2024	2015-16	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
14	ITA 2162/KOL/2024	2017-18	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	


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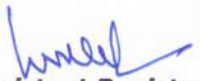
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 15-JANUARY-2025 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1364/KOL/2023	2021-22	[A] NAT WEST MARKETS PLC- INDIA BRANCH	
2	ITA 7/KOL/2024	2017-18	[A] KARTICK SHAW	
3	ITA 1099/KOL/2024	2017-2018	[A] KUSHAL BHARAT REALCON PVT. LTD.	
4	ITA 1260/KOL/2024	2012-2013	[A] M/S. EMERALD PROPERTIES PVT. LTD. (SUCCESSOR TO FAST MERCANTILES PVT. LTD.)	
5	ITA 1275/KOL/2024	2017-2018	[A] M/S. ANNLEELA VINIMAY (P) LTD.	
6	ITA 1610/KOL/2024	2015-16	[A] TRINCAS AGENCIES COMMERCE PVT. LTD.	
7	ITA 1613/KOL/2024	2021-2022	[A] PRADYUMNA DALMIA BENEFICIARY TRUST	
8	ITA 1629/KOL/2024	2018-2019	[A] AVINASH KUMAR	
9	ITA 1738/KOL/2024	2019-20	[D] LAKHOTIA DIAGNOSTIC SERVICE PVT. LTD.	
10	ITA 1739/KOL/2024	2021-22	[D] LAKHOTIA DIAGNOSTIC SERVICE PVT. LTD.	
11	ITA 1822/KOL/2024	2012-2013	[A] LIME FRESH PROPERTIES PVT. LTD.	


Assistant Registrar
09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 16-JANUARY-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 101/KOL/2024	2015-2016	[A] DEEPA GUPTA	
2	ITA 1415/KOL/2023	2021-22	[A] M/S PHILIPS ELECTRONICS NEDERLAND B.V.	
3	ITA 1298/KOL/2024	2017-2018	[A] RANJIT KUMAR PRAMANIK	
4	ITA 1405/KOL/2024	2018-2019	[A] ARTI SURANA	
5	ITA 1810/KOL/2024	2024-2025	[A] AL MADRASATUL QUADERIATUL MUSTARSHIDIA	
6	ITA 2172/KOL/2024	2005-06	[A] LOVELOCK & LEWES CHARTERED ACCOUNTANTS LLP	
7	ITA 2175/KOL/2024	2021-22	[A] LALIT SEN LANE PRATIBANDHI UNNAYAN SAMITY	
8	ITA 2178/KOL/2024	2013-14	[D] MURLIDHAR RATANLAL EXPORTS LTD.	
9	ITA 2179/KOL/2024	2014-15	[D] MURLIDHAR RATANLAL EXPORTS LIMITED	
10	ITA 2187/KOL/2024	2015-16	[D] MURLIDHAR RATANLAL EXPORTS LIMITED	
11	ITA 2184/KOL/2024	2024-2025	[A] LIONS CLUB OF BURDWAN WELFARE CHARITABLE TRUST	

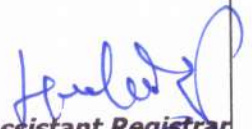

Assistant Registrar
09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 13-JANUARY-2025 (MONDAY)**

'D'

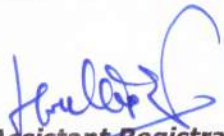
**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING :- XRE-HVRQ-HEH TIME :- AFTER "C" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1207/KOL/2023	2012-13	[D] R J C DEVELOPERS PVT LTD	
2	ITA 490/KOL/2023	2017-18	[A] NEW TOWN TELECOM INFRATRUCTURE DEV. COMP. LTD	
3	ITA 1001/KOL/2013	2009-10	[A] M/S. LAHOTI INDIA LTD	


Assistant Registrar
09-Jan-2025

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 14-JANUARY-2025 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING :- XRE-HVRQ-HEH TIME :- AFTER "C" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 93/KOL/2023	2015-16	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	
2	IT(SS)A 94/KOL/2023	2016-17	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	
3	IT(SS)A 95/KOL/2023	2017-18	[D] LOHARUKA INFRASTRUCTURE PVT. LTD.	


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09-Jan-2025

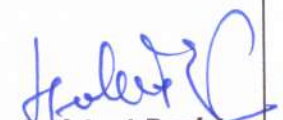
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

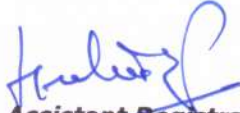
GOOGLE MEETING :- XRE-HVRQ-HEH TIME :- AFTER "C" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 111/KOL/2023	2012-2013	[A] M/S. KLENZER TRADING PVT. LTD.	
2	ITA 1169/KOL/2023	2013-14	[D] MCLEOD RUSSEL INDIA LTD	
3	ITA 1179/KOL/2023	2017-2018	[A] SANJAY AGARWAL	
4	ITA 1181/KOL/2023	2010-11	[A] SNOWFALL COMMERCIAL PRIVATE LIMITED	
5	ITA 1182/KOL/2023	2011-12	[A] SNOWFALL COMMERCIAL PRIVATE LIMITED	
6	ITA 1350/KOL/2023	2015-16	[A] BISWANATH RAKSHIT	
7	ITA 1406/KOL/2017	2012-13	[A] SHETH COMMERCIAL CO.	
8	ITA 66/KOL/2022	2012-13	[D] OM SHREE RUPESH STEEL PVT. LTD.	
9	ITA 1216/KOL/2023	2017-18	[A] AWAS DEVCON PVT. LTD.	
10	ITA 1217/KOL/2023	2015-16	[A] AWAS DEVCON PVT. LTD.	
11	ITA 1324/KOL/2023	2011-12	[D] SRI GAYATRI MINERALS PVT. LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 16-JANUARY-2025 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING :- XRE-HVRQ-HEH TIME :- AFTER "C" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1453/KOL/2023	2016-17	[D] SOUDAMINI INVESTMENTS PRIVATE LIMITED	
2	CO 14/KOL/2024	2016-17	[A] SOUDAMINI INVESTMENTS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF DB BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 1

GOOGLE MEETING ID = RON-RRQO-ANT TIME:-10.30

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 52/PAT/2006	91-92 to 2000-01	[A] DR. K.M.PRASAD	
2	ITA 324/PAT/2018	2010-11	[D] AMIT KUMAR SINGH	
3	ITA 34/PAT/2021	2011-12	[D] ASHOK KUMAR BAGARIA	
4	ITA 35/PAT/2021	2012-13	[D] ASHOK KUMAR BAGARIA	
5	ITA 78/PAT/2023	2006-07	[A] RAJESHWAR PRASAD	
6	ITA 79/PAT/2023	2007-08	[A] RAJESHWAR PRASAD	
7	ITA 102/PAT/2023	2013-14	[A] BIHAR STATE POWER GENERATION COMPANY LTD.	
8	ITA 103/PAT/2023	2014-15	[A] BIHAR STATE POWER GENERATION COMPANY LTD.	
9	ITA 104/PAT/2023	2015-16	[A] BIHAR STATE POWER GENERATION COMPANY LTD.	
10	ITA 105/PAT/2023	2016-17	[A] BIHAR STATE POWER GENERATION COMPANY LTD.	
11	ITA 106/PAT/2023	2017-18	[A] BIHAR STATE POWER GENERATION COMPANY LTD.	
12	ITA 121/PAT/2023	2015-16	[D] BIHAR STATE POWER GENERATION COMPANY LIMITED	
13	ITA 179/PAT/2023	2011-12	[A] AMAR KASERA (HUF)	
14	ITA 180/PAT/2023	2013-14	[A] AMAR KASERA (HUF)	
15	ITA 181/PAT/2023	2014-15	[A] AMAR KASERA (HUF)	
16	ITA 182/PAT/2023	2015-16	[A] AMAR KASERA (HUF)	
17	ITA 183/PAT/2023	2015-16	[A] AMAR KASERA (HUF)	
18	ITA 209/PAT/2023	2021-22	[A] UPENDRA PRASAD CHAURASIYA	
19	ITA 440/PAT/2024	2017-18	[A] ANIL KUMAR	
20	ITA 442/PAT/2024	2017-18	[D] MANISH KUMAR MOTANI	
21	ITA 443/PAT/2024	2015-16	[D] ANGIKA VIHAR BUILDING CONSTRUCTION AND DEVELOPERS PRIVATE LIMITED	
22	ITA 444/PAT/2024	2019-20	[D] PARTH ASHRAM EDU SERVICES PRIVATE LIMITED	
23	ITA 445/PAT/2024	2019-20	[D] ANGIKA VIHAR BUILDING CONSTRUCTION	


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INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF DB BENCH FOR 16-JANUARY-2025 (THURSDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 1****GOOGLE MEETING ID = RON-RRQO-ANT TIME:-10.30**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 109/PAT/2023	2012-13	[A] BIHAR STATE HYDROELECTRIC POWER CORPORATION LIMITED	
2	ITA 450/PAT/2024	2013-14	[A] SHAIKH IZHARUL HAQUE SIDDIQUE	
3	ITA 451/PAT/2024	2015-16	[A] RAKESH KUMAR SHARMA	
4	ITA 452/PAT/2024	217-18	[A] JADOPUR SHUKUL PRATHMIK KRISHI SAKH SOCIETY LTD	
5	ITA 453/PAT/2024	2017-18	[A] SUJEET KUMAR SINGH	
6	ITA 457/PAT/2024	2017-2018	[A] SIDDHARTH DHURKA	
7	ITA 458/PAT/2024	2012-13	[A] COWBOYS AGRO FARMSS PVT.LTD	


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INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2025 (WEDNESDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 1

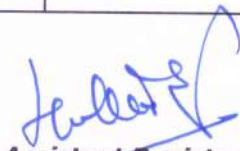
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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 486/PAT/2022	2014-15	[A] SHREE MANGALAM ALUMINIUM	
2	ITA 487/PAT/2022	2015-16	[A] SHREE MANGALAM ALUMINIUM	
3	ITA 488/PAT/2022	2016-17	[A] SHREE MANGALAM ALUMINIUM	
4	ITA 81/PAT/2023	2016-17	[A] REKHA BANKER	
5	ITA 2/PAT/2024	2017-18	[A] ASHOK KUMAR PRABHAKAR	
6	ITA 202/PAT/2024	2015-16	[A] GULAB YADAV	
7	ITA 441/PAT/2024	2018-19	[A] MAHADEV OJHA	
8	ITA 446/PAT/2024	2014-15	[A] KUMAR SAURAV	
9	ITA 447/PAT/2024	2014-15	[A] MEERA DEVI	
10	ITA 448/PAT/2024	2016-17	[A] MANISH KUMAR	
11	ITA 449/PAT/2024	2009-10	[A] INFINITY KUMAR	
12	ITA 647/PAT/2024	2015-16	[A] DIPAK KUMAR SINGH & SONS HUF	


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INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF SMC BENCH FOR 16-JANUARY-2025 (THURSDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 1****GOOGLE MEETING ID = RON-RRQO-ANT TIME:-10.30**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 454/PAT/2024	2017-18	[A] DHRUB NARAYAN PANDEY	
2	ITA 455/PAT/2024	2017-18	[A] RANDHIR KUMAR	
3	ITA 456/PAT/2024	2010-11	[A] RAJ KUMAR SHARMA	
4	ITA 459/PAT/2024	2017-18	[A] RAJ KISHORE UPADHYAY	


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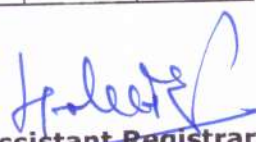
INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 16-JANUARY-2025 (THURSDAY).

BEFORE **SHRI RAJESH KUMAR, AM AND SHRI PRADIP KUMAR CHOUBEY, JM**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1	KOL	2024	2009-10	[A] AHINSHA MANAGEMENT PVT. LTD.	A	
2	ITA	2	KOL	2024	2010-11	[A] AHINSHA MANAGEMENT PVT. LTD.	A	


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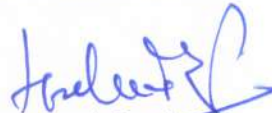
INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 15-JANUARY-2025 (WEDNESDAY)

BEFORE SHRI RAJESH KUMAR, AM AND SHRI SONJOY SARMA, JM

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	234	KOL	2023	2014-15	[D] M/S. PHILIPS CARBON BLACK LTD.	C
2	ITA	682	KOL	2023	2011-12	[A] M/S CAPRICORN INFRAPROJECTS PVT. LTD.	A


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